IN THE HIGH COURT OF MEGHALAYA SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.e.f.01.09.2018 to30.09.2018

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending a on30.09.20
1	(RFA) Regular First Appeal	S/B D/B	3		1	2
2	(MAE) Mind A Day	S/B				
2	(MAF) Misc Appeal First	D/B		1	1	
3	(RSA) Regular Second	S/B	7			
	Appeal	D/B				7
4	(CRP)Civil Revision	S/B	28	8	-	-
*	Petition	D/B	2		5	31
5	Review Petition	S/B	5		1	2
		D/B	2		-	4 2
6	(WPC)Writ Petitions(Civil)	S/B	507	21	31	497
7,		D/B	86	7	6	87
	(CA)Company Appeal	S/B D/B				S
8	(C.Ptn) Company	S/B	2			
	Petition	D/B	- 2			2
9	(PIL)Public Interest	S/B				
7	Litigation	D/B	18	2	3	17
10	(WA)Writ Appeal	S/B			3	1/
11		D/B	43	1	1	43
	(Test.Case)Testamentary Case	S/B	1			1
1024	(Cont-Case C)Contemp	D/B S/B	0.0			
12	Case Civil	D/B	20	6	3	23
13	TR.P.(C) Transfer	S/B	1			
-3	Petition Civil	D/B			-	1
14	(ITA) Income Tax Appeal	S/B				
		D/B				
15	(SA) Second Appeal	S/B D/B				
16	(FA) First Appeal	S/B	3		-	
	(FA) First Appear	D/B	.,		1	2
17	Arbitration Petition	S/B	1	1		2
	40.144	D/B S/B	-			
18	(Crl A) Criminal Appeal	D/B	5 8		2	3
19	(Crl Rev Petn) Criminal	S/B	3	-		8
	Revision Petition	D/B	3	1	1	3
20	(Crl Petn) Criminal	S/B	3	5	4	4
	Petition	D/B				-
21	Contempt Case (suo- moto)(crl.op(c)	S/B				
	Bail Application	D/B	1			1
22	/Anticipatory Bail(S/B	2	3	3	2
	BA/AB)	D/B				
23	(W.P.Crl) Writ Petition	S/B				
	(Criminal) (Habeas Corpus)	D/B	1			
24	(Trp P Crl) Transfer	S/B				1
	Petition(Criminal)	D/B	2		2	
25	(Cont Case Crl)	S/B				
	Contempt Case(Criminal)	D/B				
	-	S/B				
27	Arbitration Appeal Election Petition	D/B	6			-
		S/B				6
		D/B				
28	Company Application (C.Appln)	S/B				
		D/B				
29	First Appeal from Order(FAO)	S/B	1			1
0.0		D/B				
	Central Excise ap	S/B D/P				
30		D/B	2	1	1	2
-	Custom Appeal	3/B				
30	(Cus.Appl)	S/B D/B	3			44
31	(Cus.Appl) Motor Accident Claim		3 5			3 5
-	(Cus.Appl) Motor Accident Claim Tribunal (MAC	D/B			1	5
31	(Cus.Appl) Motor Accident Claim Tribunal (MAC Application)	D/B S/B D/B				
31	(Cus.Appl) Motor Accident Claim Tribunal (MAC	D/B S/B			1	5

Note:

1. WP(C) No. 7/ 2017 has been restored back